- (ii) Rigorous monitoring of capacity addition of the on-going generation projects.
- (iii) Development of Ultra Mega Power Projects of 4000 MW each to reap benefits of economies of scale.
- (iv) Advance planning of generation capacity addition projects for 12th Plan.
- (v) Augmentation of domestic manufacturing capacity of power equipment through Joint Ventures.
- (vi) Coordinated operation and maintenance of hydro, thermal, nuclear and gas based power stations to optimally utilize the existing generation capacity.
- (vii) Thrust to import of coal by the power utilities to meet the shortfall in coal supplies to thermal power stations from indigenous sources.
- (viii) Renovation, modernization and life extension of old and inefficient generation units.
- (ix) Strengthening of inter-state and inter-regional transmission capacity for optimum utilization of available power.
- (x) Strengthening of sub-transmission and distribution network as a major step towards loss reduction.
- (xi) Promoting energy conservation, energy efficiency and demand side management measures.

Capacity addition in power generation plants

 $\dagger 1986.$ SHRI RAGHUNANDAN SHARMA: Will the Minister of POWER be pleased to state:

- (a) the power generation capacity in megawatt added during the current year in comparison to the last year;
- (b) the number of projects approved by Government across the country, particularly in Madhya Pradesh under Restructured Accelerated Power Development and Reforms Programme (RAPDRP) and the cost of these projects, year-wise; and
- (c) the amount of rupees in crores allocated to the power plants of the State, State-wise?

[†] Original notice of the question was received in Hindi.

Written Answers to

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) As on 30.11.2012, Power generation capacity addition of 9,839 MW has been achieved during the current year (2012-13) as against 20,502 MW capacity added during the year 2011-12.

(b) and (c) The State- wise details of the number of projects sanctioned including in Madhya Pradesh and the cost of the projects sanctioned, year-wise, under the Restructured Accelerated Power Development and Reforms Programme (R-APDRP) are given in Statement (See below).

Figures in Rs. Crores

Statement Year wise sanctions under R-APDRP

No. of Project Sanctioned Year wise project cost sanction detail Sl.No. State Part-A (IT) Part-A Part-B 2008-09 2009-10 2010-11 2011-12 2012-13 Cumulative (SCADA) 10 2 3 4 5 6 7 8 9 11 Andhra Pradesh 113 5 42 388.02 232.68 876.36 65.15 1562.21 37.68 Arunachal Pradesh 10 0.00 0.00 37.68 . 0.00 2. 67 67 0.00 173.18 0.60 665.87 839.65 3. 1 Assam 4. Bihar 71 1 64 81.18 113.40 0.00 647.18 530.05 1371.81 Chandigarh 0.00 0.00 0.00 33.34 5. 33.34 Chhattisgarh 20 2 19 0.00 122.45 0.00 751.30 873.75 6. Unstarred Goa 104.89 5.84 0.00 0.00 110.73 7. 4 8. Gujarat 84 6 63 47.37 1051.17 259.11 5.36 1363.01 9. Haryana 29 146.04 19.59 230.69 442.89 839.21 36 Himachal Pradesh 0.00 81.06 337.52 16.79 435.37 14 14 Jammu and Kashmir 1870.15 11. 30 2 30 0.00 134.49 17.50 1718.16

12.	Jharkhand	30			8.82	151.78	0.00	0.00		160.60	W_{ri}
13.	Karnataka	98		86	384.09	806.76	149.30	0.00		1340.15	Written Answers
14.	Kerala	43	3	43	0.00	214.40	926.33	28.99	206.13	1375.85	Ansı
15.	Maharashtra	130	8	123	162.18	162.24	1793.51	1682.31	154.54	3954.78	vers
16.	Manipur	13			0.00	31.55	0.00	0.00		31.55	to
17.	Meghalaya	9			0.00	33.97	0.00	0.00		33.97	
18.	Mizoram	9			0.00	34.26	0.86	0.00		35.12	
19.	Madhya Pradesh	83	. 5	82	228.09	361.05	1709.09	70.03		2368.26	
20.	Nagaland	9			0.00	34.58		0.00		34.58	[1]
21.	Puducherry	4			0.00	27.54	0.00	0.00		27.54	DEC.,
22.	Punjab	47	3	42	0.00	784.68	0.00	1050.26		1834.94	C., 2
23.	Rajasthan	87	5	82	315.94	242.75	1448.62	0.00		2007.31	2012]
24.	Sikkim	2		2	0.00	26.30	68.46	0.00		94.76	
25.	Tamil Nadu	110	7	87	70.04	450.87	3357.82	0.00		3878.73	U_{ℓ}
26.	Tripura	16		16	0.00	34.37	0.82	148.26	16.83	200.28	Unstarred
27.	Uttar Pradesh	169	11	161	2.50	634.03	1831.70	1732.59		4200.82	
28.	Uttarakhand	31	1	30	8.55	117.28	0.00	409.18		535.01	2ие:
29	West Bengal	62	3	50	0.00	159.98	551.41	161.15		872.54	Questions
P											_ &

Note: The Re-Structured APDRP (R-APDRP) scheme was sanctioned on 31.07.2008